

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT)(Ins) No. 47 of 2019**

**IN THE MATTER OF:**

**Kotak Mahindra Prime Ltd.**

**...Appellant**

**Versus**

**Bijay Murmuria & Ors.**

**...Respondents**

**Present**

**For Appellant: Mr. Dhruv Gupta, Advocate**

**For Respondent: Ms. Srishti Kapoor Advocate for R-1  
Mr. Sanjay Bhatt and Ms. Niharika Sharma  
Advocates for R-3**

**With**

**Company Appeal (AT)(Ins) No. 48 of 2019**

**IN THE MATTER OF:**

**Kotak Mahindra Investment Ltd.**

**...Appellant**

**Versus**

**Bijay Murmuria & Ors.**

**...Respondents**

**Present**

**For Appellant: Mr. Dhruv Gupta, Advocate**

**For Respondent: Ms. Srishti Kapoor Advocate for R-1  
Mr. Sanjay Bhatt and Ms. Niharika Sharma  
Advocates for R-3**

With

Company Appeal (AT)(Ins) No. 49 of 2019

IN THE MATTER OF:

**Kotak Mahindra Prime Ltd.**

**...Appellant**

**Versus**

**Bijay Murmuria & Ors.**

**...Respondents**

**Present**

**For Appellant: Mr. Dhruv Gupta, Advocate**

**For Respondent: Ms. Srishti Kapoor Advocate for R-1  
Mr. Sanjay Bhatt and Ms. Niharika Sharma  
Advocates for R-3**

With

Company Appeal (AT)(Ins) No. 50 of 2019

IN THE MATTER OF:

**Kotak Mahindra Investment Ltd.**

**...Appellant**

**Versus**

**Bijay Murmuria & Ors.**

**...Respondents**

**Present**

**For Appellant: Mr. Dhruv Gupta, Advocate**

**For Respondent: Ms. Srishti Kapoor Advocate for R-1  
Mr. Sanjay Bhatt and Ms. Niharika Sharma  
Advocates for R-3**

**ORDER**

**04.07.2019** Due to paucity of time the matter could not be taken up.

Post these appeals 'for Admission (After Notice)' on 02<sup>nd</sup> August, 2019.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

mohan/gc/